

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE) CHENNAI**

ORIGINAL APPLICATION No: 268 of 2016 (SZ)

Korattur People's Welfare & Awareness Trust
Represented by Mr. S. Sekaran
Founder and Managing Trustee
Registered Office at:
Door No.04, 5th Main Road, Ellai Amman Nagar,
Korattur, Chennai – 600 076

..... Applicant(s)

Versus

1. Government of India
Rep. by its Secretary
MoEF & CC, New Delhi
2. State of Tamilnadu
Rep. by Secretary to Govt,
Environment & Forest Dept Chennai
3. State of Tamilnadu,
Rep. by Secretary to Govt,
PWD, Chennai
4. The District Collector,
Thiruvallur
5. The Thasildar,
Ambattur
6. The Commissioner,
Corporation of Chennai
7. The Regional Deputy Commissioner (Central),
Shenoy Nagar, Chennai
8. The Zonal Officer of Chennai Corpn Zone – 7,
Ambattur
9. Chennai Metropolitan Water Supply & Sewerage Board,
Rep. by its Managing Director, Chennai – 2
10. The District Environmental Engineer
Tamil Nadu Pollution Control Board,
Arumbakkam, Chennai.
11. Ambattur Industrial Estate Manufacturers' Assn,
Rep. by its President, Chennai

The Area Engineer - VII
C.M.W.S.S. Board
No.1, T.S. Krishna Nagar,
Miyappair, Chennai- 37.
DISTRICT ENGINEER
C.M.W.S.S. BOARD

V.G. RAMASWAMI, B.E.,
Superintending Engineer
C.M.W.S.S. Board
Chennai - 600 002.

12. AAVIN,
Rep. by its Managing Director Ambattur, Chennai
13. MBI Metlloys (P) Ltd.,
Rep. by its Managing Director,
Ambattur, Chennai
14. Sunrise Electrolaters,
Rep. by its Proprietor,
SIDCO Industrial Estate Pttaravakkam,
Chennai
15. Industrial Rubber Products – Unit – II,
Rep. by its Managing Director,
SIDCO, Ambattur, Chennai
16. Hi – Tech Plastomers,
Rep. by it Managing Proprietor SIDCO,
Ambattur, Chennai
17. Cybele Industries Ltd,
Rep. by its Managing Director SIDCO,
Ambattur, Chennai
18. R.R. Leather Product Pvt.Ltd,
Rep. by its Managing Director SIDCO,
Ambattur, Chennai
19. The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Ambattur, Chennai
(R19 suo motu impleaded as per Order dated 1.12.2016)

...Respondent(s)

REPORT FILED BY THE 9th RESPONDENT

I, V.G. Ramaswami, S/o. V.Gurusamy, Hindu, aged about 58 years now working as Superintending Engineer (Central/ Co-ordination) in the Chennai Metropolitan Water Supply and Sewerage Board, Chennai do here by solemnly affirm and sincerely state as follows,

1. I am the Superintending Engineer (Central/Co-ordination) of the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai and 9th Respondent herein and well acquainted with the facts of the case from the connected files.
2. I am filing this updated Short and Long term action plan on behalf of the Managing Director, Chennai Metropolitan Water Supply and Sewerage Board, Chennai-02 who has been cited as 9th respondent in the case filed by the Korattur's people Welfare & Awareness trust and taken up by Hon'ble National Green Tribunal, Southern zone, Chennai vide O.A. No. 268 of 2016(SZ).

The Area Engineer - VIII
C.M.W.S.S.Board
No.1, T.S. Krishna Nagar,
Miyappair, Chennai - 37.

V.G. RAMASWAMI, B.E.,
Superintending Engineer
C.M.W.S.S.Board
Chennai - 600 002.

3. I humbly submit that the Hon'ble Green Tribunal, Southern Zone has given a direction to the committee members as follows:

“..the Hon'ble National Green Tribunal in its order dated 12.12.2019 felt it appropriate to constitute a joint committee, consisting of (1) Principal Secretary for Urban Development Department, (2) Secretary, Public Works Department, (3) District Collector, Chennai, (4) Commissioner, Greater Chennai Corporation, (5) Senior Officer of Chennai Metropolitan Water Supply & Sewage Board, (6) Senior Scientist/ Officer of Central Pollution Control Board, (7) Senior Officer/Senior Scientist Tamil Nadu Pollution Control Board and (8) IIT, Chennai to consider the question involved in the matter and prepare an action plan to find a permanent solution for the issue and execution of the same with shorter time line”

4. In this regard The Chief Secretary of the State has been directed to monitor and intervene, if there is any intervention required and give necessary instructions to resolve the issue and come with proper effective action plan with shorter time line.

5. Further I humbly submit that Tamil Nadu State Pollution Control Board has been appointed as the Nodal agency for co-ordination and CMWSSB have communicated the progress of formulated action plan to TNPCB in proper time interval.

6. In this regard the Hon'ble Justices of the National Green Tribunal, Chennai have issued direction on 04.10.2021 that the respondents cited in the application to submit their independent response and also further progress report regarding the work undertaken by CMWSSB.

7. Accordingly, I submit the updated progress of Short Term Action Plan (Within six months) to plug the Domestic Sewage Outfalls into the Korattur Lake by CMWSSB tabulated below before the Hon'ble tribunal for its kind perusal:

The Area Engineer - VII
Chennai Water Board
No.1, K.Krishna Nagar,
Mungappair, Chennai - 37.

V.G.RAMASWAMI, B.E.,
Superintending Engineer
C.M.W.S.S.Board
Chennai - 600 002.

Short Term Action Plan					
S.No	Issues	Action Plan (Submitted as on 25/05/2021)	Work Progress from 25.05.2021 - 09.08.2021	Balance work to be completed	Target Date/Remark
1	Ramapuram/ Ward 85 : 25 Nos of streets Underground sewer system available but house sewer connections are not connected in the main sewer system. They are using septic tank for collection of domestic sewage and over flow from septic tank is being letout into the SWD.	<ul style="list-style-type: none"> Total no. of houses :700 Nos. House sewer connections effected :675 Nos. The balance 25 Nos of house sewer connections are to be effected under "IlanthorumiInaipu "scheme 	Balance 25 nos. has been completed.	NIL	Work completed.
	Teachers Colony/ Ward 85 1) Underground sewer System available in 8 streets.	<ul style="list-style-type: none"> Total no. of houses :340 Nos. House sewer connections effected:335 Nos. The balance 5 Nos of house sewer connections are to be effected under "IlanthorumiInaipu "scheme 	Balance 5 nos. has been completed.	NIL	Work completed.
2	ii) Underground sewer system not available in 6 streets, the residents are using septic tank for collection of domestic sewage and over flow from septic tank is being letout into the SWD.	<ul style="list-style-type: none"> Total length of sewer main :1100m Completed :1070 m Balance: 30 m (deep sewer main) awaiting permission from highways department Entire 37 Numbers of Manholes constructed. There are 190 houses are existing and all the house service connections are effected under IlanthorumiInaipu "scheme 	Balance length of 30 m deep sewer main has been completed.	NIL	Work completed.

8. Further I also humbly submit the Long Term Action Plan (More than six months) to plug the Domestic Sewage Outfalls into the Korattur Lake as tabulated below before the Hon'ble tribunal for its consideration.

The Area Engineer - VII
C.M.W.S.S. Board
No.11, Anna Salai, Mungapakkam, Chennai - 57.

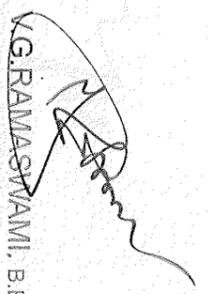


V.G. RAMASWAMI, B.E.,
Superintending Engineer
C.M.W.S.S. Board
Chennai - 600 052.

Long Term Action Plan

S. No	Issues	Action Plan (Submitted as on 25/05/2021)	Work Progress from 25.05.2021-09.08.2021	Work progress from 10.08.21 to 31.1.22	Balance work to be completed	Target Date/ Remark
1	<p>Ward 90 – Padikuppam, Golden George Colony Ward 92 – Paarisalai, Mogappair East (10-12 Blocks), Ward 93 – Mogappair East (1-6 Blocks)</p> <p>Underground Sewage System is completed recently.</p>	<ul style="list-style-type: none"> Entire 12789 m length of sewer main and 522 number of Manholes construction completed Total 1314 Nos of House Sewer connections to be effected Completed:230; Balance:1084 Sewer mains provided in 90 streets 	<p>135 Nos. of HSC were effected.</p>	<p>196 Nos of HSC were effected</p>	<p>Net balance to be effected - 888nos</p>	<p>Work under progress and will be completed by 31.08.2022</p>
2	<p>i) SIDCO Industrial Estate/Depot 84 /Ward 85 & Depot 86/Ward 86 (P) TINY SHED-70 Nos.</p> <p>Provision of Underground sewer system is under progress. (Industries located in station road, 5th street and 4th cross street are discharging sewage into the storm water drain).</p>	<ul style="list-style-type: none"> There are 683 Industries existing. 70 House Sewer connections are to be effected under Iilamthorunimainpu Entire 2700m length of sewer main and 92 Nos of manholes construction completed Sewer mains provided in 9 streets 	<p>Testing and commissioning of sewer system has been completed on 06.09.2021& during commissioning it is found that certain length of sewer main is left out and need to be carried out.</p>	<p>570 nos. of HSC were effected</p>	<p>Net balance to be effected - 584 nos.</p>	<p>Work under progress and will be completed by 31.08.2022</p>
	<p>ii) Depot 84 & 86 Korattur&Mannur pettai</p> <p>Underground sewer system is under progress. The residents are using septic tank for collection of domestic sewage and over flow from septic tank is being letout into the SWD.</p>	<ul style="list-style-type: none"> 1300 Nos. of House Sewer connections are to be effected Completed:149 Balance:1151 Entire Sewer of length 10380m and 524 number of Manholes construction completed Sewer mains provided in 157 streets 	<p>456 nos. of HSC were effected</p>	<p>570 nos. of HSC were effected</p>	<p>Net balance to be effected - 584 nos.</p>	<p>Work under progress and will be completed by 31.08.2022</p>


 The Area Engineer - VII
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 Muttam - Chennai - 37.


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 C.M.W.S.S. Board
 Chennai - 600 002.

Long Term Action Plan

S. No	Issues	Action Plan (Submitted as on 25/05/2021)	Work Progress from 25.05.2021-09.08.2021	Work progress from 10.08.21 to 31.1.22	Balance work to be completed	Target Date/ Remark
3	<p>Patravakkam (84), Mannurpettai(84) Kachanakuppam (84), Ambattur, SIDCO Estate : 65 streets</p> <ul style="list-style-type: none"> No Underground Sewerage System. Work is under progress 	<ul style="list-style-type: none"> Entire Sewer main of length 10380 m and 524 Nos of manholes construction completed 1301 Nos. of House Sewer connections are to be effected Completed: 45 Balance:1256 to be effected under illamthoruminnaipu scheme 	<p>Testing and commissioning of sewer system has been completed</p> <p>45 nos. of HSC were effected.</p>	<p>270 Nos of HSC were effected</p>	<p>Net balance to be effected – 986 nos.</p>	<p>Work under progress and will be completed by 31.08.2022</p>
4	<p>Ward 86 – Athipattu, Mannurpettai (P), Ambattur Estate (P), ICF Colony - 211 streets</p> <p>Underground Sewerage System.</p>	<ul style="list-style-type: none"> Entire laying of 30823m length of sewer main work completed Entire 1377 Nos of Manholes constructed. 2690 Nos. of House Sewer connections are to be effected Completed: 182 Balance:2508 to be effected under illamthoruminnaipu scheme 	<p>Trial commissioning work is progress.</p>	<p>Trial commissioning of sewer system has been completed & during commissioning it is found that certain length of sewer main is left out and need to be carried out. 33 Nos of HSC connections were effected</p>	<p>Balance 2475nos to be effected.</p>	<p>Work under progress and completed by 31.12.2023</p>
5	<p>Karukku(D/82-40 streets), Gnanamoorthy (D/82-25 streets), DTP Colony(D/82-5 streets), Poompuhar Nagar(D/81-5 streets), Mangalapuram (D/85-8 streets)</p> <p>Underground sewer system available but not connected in the main sewer system. The residents are using septic tank for collection of domestic sewage and over flow from septic tank is being letout into the SWD</p>	<ul style="list-style-type: none"> Entire 3950 Nos. Of House sewer connections effected 	<p>Completed as on 25.05.2021</p>	<p>-</p>		<p>Work completed</p>

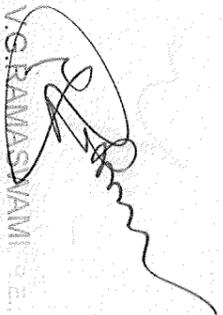

 The Area Engineer - VII
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 Superintending Engineer
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Long Term Action Plan

S. No	Issues	Action Plan (Submitted as on 25/05/2021)	Work Progress from 25.05.2021-09.08.2021	Work progress from 10.08.21 to 31.1.22	Balance work to be completed	Target Date/ Remark
6	TASS Industrial Estate/Depot 85 (Corporation) - 26 streets No Underground Sewer system available. & 143 Industries are existing	<ul style="list-style-type: none"> Total length of sewer main: 2974 m Balance to be completed: 1450 m Total Manholes: 100 Balance to be constructed: 29 Entire 143 Nos of House Sewerconnections are to be effected under Iilanthorunninaipu scheme 	Length of sewer main completed: 486mtrs. Manholes: 8 nos. were completed.	Length of sewer main completed: 1195mtrs. Manholes: 20 nos. were completed.	Balance length of sewer main to be completed: 255mtrs. Manholes to be constructed: 9 Total 143 nos. of HSC are to be effected only after completion of works.	Work under progress and will be completed on or before 30.06.2022
7	Depot 79 to 83, 87 to 88 /Ward79 to 83, 87 to 88 Ambattur(OT) - 145 streets, Kallikuppam-90 streets Underground sewer system available but not connected in the main sewer system. The residents are using septic tank for collection of domestic sewage and over flow from septic tank is being letout into the SWD	<ul style="list-style-type: none"> Total No. of houses : 29237 Nos. House sewer connections effected under Iilanthorunninaipu scheme: 6778 Nos. The balance 22459 Nos of house sewer connections are being effected under Iilanthorunninaipu scheme 	1807 nos. of HSC were effected. Total Nos effected as on date: 6778+1807= 8585 nos.	3979 nos. of HSC were effected. Total Nos effected as on date: 6778+3979= 10757 nos.	Net balance to be effected - 18480nos.	Work under progress and will be completed on or before Dec' 2024
8	Depot 81/ Ward 81 Kk Road, Ambattur OT, Indira Nagar, Kalayanapuram, Thiruvallur Nagar Ward 82 KallikuppamMen ambedu, Karruku, DTP Colony, Gnanamoorthy Nagar, Madanamkuppam (Part) Ward : 91 - Ebinezer avenue Sewer mains are to be provided in 64 streets.	<ul style="list-style-type: none"> Entire Sewer main length : 1110m Completed: 6230 m; Balance: 4880 m 250 manholes completed out of 356 and balance 106 manholes has to be constructed and work is under progress 1115 House Sewer connections are to be given under Iilanthorunninaipuscheme. Completed: 395; balance: 720 	Length of sewer main completed: 1744 mtrs. Manholes: 56 nos. were completed.	Length of sewer main completed: 3744 mtrs. Manholes: 76 nos. were completed.	Balance length of sewer main to be completed: 1136mtrs Manholes to be constructed: 30 Total 290 nos. of HSC are to be effected only after completion of works	Work to be completed on or before 31.12.2022


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 C.M.W.S.S. Board
 Chennai - 600 002.

Long Term Action Plan

S. No	Issues	Action Plan (Submitted as on 25/05/2021)	Work Progress from 25.05.2021-09.08.2021	Work progress from 10.08.21 to 31.1.22	Balance work to be completed	Target Date/ Remark
9	Depot 79 / Ward 79 Oragadam, Gandhi Nagar, Ram Nagar, Ezhil Nagar Depot 80 / Ward 80 Puthur, VijayalakshmiPuram, Banu Nagar	<ul style="list-style-type: none"> Entire Sewer main length : 10648m Completed:2820 m; Balance:7828m 131 manholes completed out of 348 and balance 217 manholes has to be constructed and work is under progress 1246 House Sewer connections to be given under Iliamthoruminaipuscheme. Completed:591; balance:655 	<p>Length of sewer main completed: 1279 mtrs.</p> <p>Manholes: 50 nos. were completed.</p>	<p>Length of sewer main completed: 3694 mtrs.</p> <p>Manholes: 157 nos. were completed.</p>	<p>Balance length of sewer main to be completed: 4134mtrs</p> <p>Manholes to be constructed:60 Total 300nos. of HSC are to be effected only after completion of works</p>	<p>Work to be completed on or before 31.12.2022</p>
10	Depot 83 / Ward 83 Katchanankuppam, Korattur, TVS Nagar, Annai Nagar, Madanamkuppam (Part) Depot 85 /Ward 85 KamarajaPuram, TASS Avenue, Vanchinagar	<ul style="list-style-type: none"> Entire Sewer main length : 4205m Completed: 1800m; Balance:2405m 81 manholes completed out of 147 and balance 66 manholes has to be constructed and work is under progress 686 House Sewer connections to be given under Iliamthoruminaipuscheme. Completed: 0; balance:686 	<p>Length of sewer main completed: 200 mtrs.</p> <p>Manholes: 16 nos. were completed.</p> <p>30% of construction of roadside pumping station is completed.</p>	<p>Length of sewer main completed: 200 mtrs.</p> <p>Manholes: 16 nos. were completed.</p> <p>80% of construction of roadside pumping station is completed.</p>	<p>Balance length of sewer main to be completed: 2205 mtrs</p> <p>Manholes to be constructed: 50 Total 686 nos. of HSC are to be effected only after completion of works</p>	<p>Work to be completed on or before 31.12.2022</p>
11	AnnaiSathiya Nagar (D/86)	<ul style="list-style-type: none"> No Underground Sewer system available at present Sewer mains are to be provided in 12 streets. 	NIL	NIL	<p>length of sewer main to be completed: 1725mtrs</p> <p>Manholes to be constructed: 60 Total 400 nos. of HSC are to be effected only after completion of works</p>	<p>DPR has been prepared</p>



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V.G.RAMA SWAMI, B.E.,
Superintending Engineer
C.M.W.S.S. Board
Chennai - 37.

Long Term Action Plan

S. No	Issues	Action Plan (Submitted as on 25/05/2021)	Work Progress from 25.05.2021-09.08.2021	Work progress from 10.08.21 to 31.1.22	Balance work to be completed	Target Date/ Remark
12	Sivanandha Colony(D/85) • No Underground Sewer system available at present • Sewer mains are to be provided in 12 streets.	• DPR has been prepared for providing UGSS for sewer main at a length of 887m with 37 Nos. of Machine holes and 450 Nos. of HSC to be given under Iilanthorum innaipu.	NIL	NIL	length of sewer main to be completed: 887 mtrs Manholes to be constructed: 37 Total 450 nos. of HSC are to be effected only after completion of works	DPR has been prepared and the subject will be placed in ensuing Board meeting.
13	MKB Colony (Depot 85/Ward 85) • No Underground Sewer system available at present. • Sewer mains are to be provided in 21 streets.	• DPR has been prepared for providing UGSS for sewer main at a length of 2852m with 120 Nos. of Machine holes and 630 Nos. of HSC to be given under Iilanthorum innaipu.	NIL	NIL	length of sewer main to be completed: 2852 mtrs Manholes to be constructed: 120 Total 630 nos. of HSC are to be effected only after completion of works	DPR has been prepared and the subject will be placed in ensuing Board meeting.
14	Patavatamman Estate and Tiny shed / Depot 84/Ward 84 • No Underground Sewer system available. • Sewer mains are to be provided in 15 streets.	• DPR has been prepared for providing UGSS for sewer main at a length of 1238m with 45 Nos. of Machine holes and 237 Nos. of HSC to be given under Iilanthorum innaipu.	NIL	NIL	length of sewer main to be completed: 1238 mtrs Manholes to be constructed: 45 Total 237 nos. of HSC are to be effected only after completion of works	DPR has been prepared and the subject will be placed in ensuing Board meeting.


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 V.G.RAMASWAMI, B.E.,
 Superintending Engineer
 C.M.W.S.S. Board
 Chennai - 600

9. I humbly submit that the total Sewerage generated in Area – VII from Depot 79 to 93 is 45MLD. The sewage from Area – VII is diverted to Kodungaiyur STP through 23 nos. of Sewage Pumping Stations. The Capacity of these 23 nos. of Sewage Pumping Stations is 259.92 MLD and the Capacity of Kodangaiyur STP is 270 MLD.

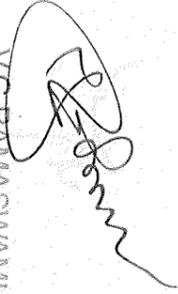
10. I further humbly submit that High standards are maintained while disposing wastage from TTRO (Liquid and Solid). The Rejects received from TTRO is being blended with raw sewage to be treated in Secondary level into the waterways as per standards of CPCB/TNPCB norms. The treated Sewage is being let out into the water ways.

11. In this regard works of plugging the Domestic Sewage Outfalls into the Korattur Lake are being carried out expediently in Area VII through "IllumThorumInnaipu" scheme to effect House sewer connections to the residents in order to avoid the letting out sewerage into water bodies. In addition I also submit that works such as "laying of sewer main and construction of Manholes are also being carried out simultaneously so as to plug the sewerage into the lake.

12. Further based on the NGT direction in the order dated 04.10.2021 to CMWSSB as given below,

The 9th respondent is also directed to file a status and progress report regarding the construction of wells which they have undertaken for the purpose of collection of untreated sewage being generated in Avadi area till the Under Ground Sewage System (UGSS) is completed before the next hearing date.


The Area Engineer - VII
C.M.W.S.S. Board
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V.G. RAMASWAMI, B.E.,
Superintending Engineer
C.M.W.S.S. Board
Chennai - 600 002.

13. I further humbly submit that for the above mentioned direction in para 12 above to CMWSSB regarding the status and progress report of construction of well for the collection of untreated sewage being generated in Avadi area, the Under Ground Sewerage System (UGSS) with sewage pumping stations with collection wells were completed by CMWSSB & had been handed over to Avadi Corporation in a phased manner vide dates, 27.1.2020, 12.2.2020, 18.2.2020, 10.8.2020 & 24.8.2020. At present the complete Under Ground Sewerage System (UGSS) is being maintained by Avadi Corporation.

14. It is therefore humbly prayed that, this Hon'ble Tribunal may be pleased to accept my response on behalf of the Board and thus render justice

Solemnly affirmed at Chennai on
this 1st day of February 2022 and signed
his name in my presence


V.G. RAMASWAMI, B.E.,
Superintending Engineer
C.M.W.S.S. Board
Chennai - 600 002.

BEFORE ME
Kg E. No. 402/2006
(12.10.21)
No: 16, Law Chambers
High Court Building
Ch - 104
Advocate, Chennai

**Before the National Green Tribunal
Southern Zone, Chennai,
O.A.No.268 of 2016 (SZ)**

Korattur People's Welfare &
Awareness Trust Rep. by
Mr. S. Sekaran
Founder and Managing Trustee
Registered Office at:
Door No.04, 5th Main Road,
Ellai Amman Nagar,
Korattur, Chennai - 600 076
: Applicant

Vs.

Chennai Metropolitan
Water Supply and
Sewerage Board
(CMWSSB) represented by
its Managing Director,
Santhome Road, MRC
Nagar, Chennai - 28.
: Respondent

**REPORT FILED BY
9TH RESPONDENT**

G.JANAKIRAMAN
Counsel for 9th Respondent